

In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TA/MP. No. 391/97 /199

Hajari Lal Teph

Versus U.O. I and O.S.

Date of Order

Orders

17.2.98

Mr. Mahendra Shahi, proxy for
Mr. S.K. Jain, counsel for the applicant
None present for the respondents, even though
the OA has been called twice

may be listed for admission

on 27.3.1998.

(Ratan Prakash)
Judicial Member

27-3-98

Mr. S.K. Jain, counsel for the applicant
Mr. Zahir Hussain, brief holder for
Mr. M. Rafiq, Counsel for the respondents

The learned counsel for the applicant
seeks permission to withdraw the OA. Permission
granted. The OA is dismissed as withdrawn.
No order as to costs.

(Ratan Prakash)
Judicial Member

(O. P. SHARMA)
Administrative Member

6/98

Central Administrative Tribunal
Jaipur Bench, JAIPUR
Certified That No Further Action is
Required To Be Taken & The Case is
Fit For Consignment To Record.

Deputy Asst. Record Section Officer
Digit. No. 141 Keeper (Judicial)

Copy of order
issued to
applicant
2 sh. M. Rafiq
vide - 148
on - 149
15-4-98